

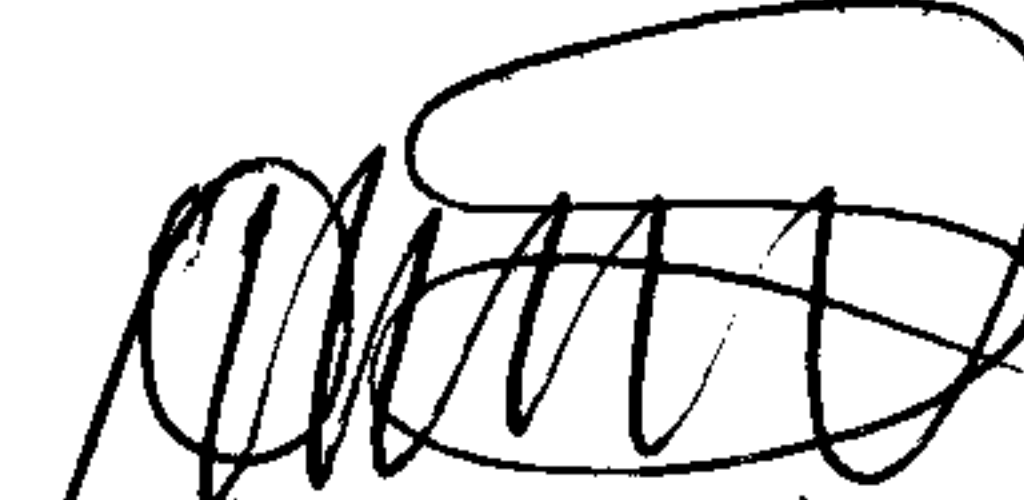
**Nomination of cases by Hon'ble The Chief Justice on 27/11/2014**

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl M. A. (u/s 482) – 45945/2014	Hon. The Chief Justice	Computer Fresh Section on 28/11/2014
2	Spl. Appeal Defective – 981/2014	Hon. Dinesh Maheshwari, J.	Computer Fresh Section on 27/11/2014
3	Spl. Appeal – 1065/2014	Hon. Dinesh Maheshwari, J.	Computer Fresh Section on 27/11/2014
4	Writ C – 47065/2014 (Review Application)	Hon. Rakesh Tiwari, J.	Writ C-2 Section on 28/11/2014
5	Writ A – 38499/2014 (Review Application)	Hon. Dinesh Maheshwari, J.	Writ A-2 Section on 28/11/2014
6	F. A. F. O.- 101/1991 with F. A. F. O. - 114/1991	Hon. Tarun Agarwala, J. (Both Matters)	F. A. F. O. Section on 28/11/2014
7	Crl. Appeal - 7149/2009	Hon. Amar Saran, J.	Crl. Appeal (H) D.B. Section on 28/11/2014
8	Crl. Appeal - 7378/2010	Hon. Ravindra Singh, J.	Crl. Appeal (H) D.B. Section on 28/11/2014
9	Crl. Appeal – 5766/2003 with Crl. Appeal – 5767/2003	Hon. Amar Saran, J.	Crl. Appeal (H) D.B. Section on 28/11/2014
10	Crl. Appeal – 3104/2007 with Crl. Appeal – 2754/2007	Hon. Amar Saran, J.	Crl. Appeal (H) D.B. Section on 28/11/2014
11	Crl. Appeal – 901/2009 with Crl. Appeal – 1234/2009	Hon. Amar Saran, J.	Crl. Appeal Section on 28/11/2014
12	Crl. Appeal – 2994/2011	Hon. Amar Saran, J.	Crl. Appeal (H) D.B. Section on 28/11/2014
13	Crl. Appeal – 2359/2011 with Crl. Appeal – 1677/2011 with Crl. Appeal – 1902/2011	Hon. Amar Saran, J.	Crl. Appeal Section on 28/11/2014
14	Crl. Appeal – 2437/2013 with Crl. Appeal – 1704/2013	Hon. Dilip Gupta, J.	Crl. Appeal (H) D.B. Section on 28/11/2014
Bench Comprising			
15	Writ A – 42994/2014 (Correction Application)	Hon. Arun Tandon, J. and Hon. A. R. Masoodi, J.	Writ A-2 Section on 28/11/2014

16	Crl. Appeal - 6131/2010	Hon. Rakesh Tiwari, J. and Hon. Ran Vijai Singh, J.	Crl. Appeal (H) D.B. Section on 28/11/2014
17	Crl. Appeal – 3101/2008 with Crl. Appeal – 3146/2008	Hon. Rakesh Tiwari, J. and Hon. Vikram Nath, J.	Crl. Appeal Section on 28/11/2014
Hon....., J.			
18	Writ C - 63737/2014	Hon. A. R. Masoodi, J.	Computer Fresh Section on 27/11/2014
19	Writ C - 64045/2014	Hon. A. R. Masoodi, J.	Computer Fresh Section on 27/11/2014
20	Writ C – 61392/2014 with Writ C – 26189/2011 with Writ C – 3170/2011 with Writ C – 39134/2014	Hon. A. R. Masoodi, J.	Listing Section on 27/11/2014 (D.F.-01-12-2014)
21	Crl M. A. (u/s 482) – 48315/2014	Hon. K. N. Bajpayee, J.	Computer Fresh Section on 27/11/2014
22	Bail - 37349/2014	Hon. A. H. Khan, J	Computer Fresh Section on 27/11/2014
23	Bail - 39952/2014	Hon. A. H. Khan, J	Computer Fresh Section on 27/11/2014
24	Crl M. A. (u/s 482) – 48716/2014 ( N.R.H.M. )	Hon. Arun Tandon, J.	Computer Fresh Section on 27/11/2014
25	Bail – 40703/2014 ( N.R.H.M. ) with Bail – 32262/2014 with Bail – 26957/2014	Hon. Arun Tandon, J.	Computer Fresh Section on 27/11/2014
26	Bail – 40698/2014 ( N.R.H.M. ) with Bail – 36265/2014 with Bail – 26975/2014	Hon. Arun Tandon, J.	Computer Fresh Section on 27/11/2014
27	Bail – 40771/2014 ( N.R.H.M. ) with Bail – 37091/2014 with Bail – 26031/2014	Hon. Arun Tandon, J.	Computer Fresh Section on 27/11/2014
28	Bail – 40772/2014 ( N.R.H.M. ) with Bail – 36716/2014 with Bail – 26450/2014	Hon. Arun Tandon, J.	Computer Fresh Section on 27/11/2014

29	Bail – 41112/2014 ( N.R.H.M. ) with Bail – 37107/2014 with Bail – 26965/2014	Hon. Arun Tandon, J.	Computer Fresh Section on 27/11/2014
30	Bail – 41113/2014 ( N.R.H.M. ) with Bail – 37115/2014 with Bail – 26977/2014	Hon. Arun Tandon, J.	Computer Fresh Section on 27/11/2014
31	Crl. Revision - 2270/2001	Hon. Pankaj Naqvi, J.	Crl. Revision Section on 28/11/2014
32	Bail – 32618/2013 with Bail – 35321/2013	Hon. Vipin Sinha, J.	Bail Section on 28/11/2014
33	First Appeal - 810/1984	Hon. S. P. Kesarwani, J.	First Appeal Section on 28/11/2014
34	Crl. Appeal – 715/2014	Hon. Ranjan Pandya, J.	Crl. Appeal Section on 28/11/2014
<b>As per Judicial Order (For Hon....., J.)</b>			
35	Crl M. A. (u/s 482) – 48237/2014	Hon. R. D. Khare, J.	Computer Fresh Section on 27/11/2014
36	Crl M. A. (u/s 482) – 48234/2014	Hon. R. D. Khare, J.	Computer Fresh Section on 27/11/2014

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
 J.R. (LISTING)  
 28/11/2014